

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
VILSONS ROOFING PRODUCT PVT. LTD. OPERATING IN ASBESTOS CEMENT
SHEET AT BILASPUR (CG) AND KOLHAPUR (MH)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. N.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Vilsons Roofing Product Private Limited
2.	Date of incorporation of corporate debtor	23-08-2004
3.	Authority under which corporate debtor is incorporated / registered	ROC, Pune
4.	Corporate identity number / limited liability identification number of corporate debtor	U26953PN2004PTC019669
5.	Address of the registered office	Vilsons Tower, 1220/47, E Ward, Opp. Popatrao Jagdale Hall, Rajarampuri, 1 st Lane, Kolhapur – 416008, Maharashtra
6.	URL of website	https://vilsonsroofingproduct.com/
7.	Details of place where majority of fixed assets are located	Plot No.: 23,24,25 & 26 Silpahari Industrial Area, Tehsil – Bilha, Dist. – Bilaspur, Chhattisgarh Plot No.: C-2/1, C-2 & C-2(Part) Kagal-Hatkanangale Five Star Industrial Area, Vill. – Pattankodoli, Tehsil – Hatkanangale, Dist. – Kolhapur, Maharashtra
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Refer the detailed Invitation for Expression of Interest available at following weblink: https://vilsonsroofingproduct.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Refer the detailed Invitation for Expression of Interest available at following weblink: https://vilsonsroofingproduct.com/
10.	Insolvency commencement date	27-10-2023
11.	Last date for receipt of expression of interest	26-07-2024
12.	Date of issue of provisional list of prospective resolution applicants	05-08-2024
13.	Last date for submission of objections to provisional list	10-08-2024
14.	Date of issue of final list of prospective resolution applicants	20-08-2024

S. N.	RELEVANT PARTICULARS	
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-08-2024
16.	Last date for submission of resolution plans	24-09-2024
17.	Estimated date for submission of CoC approved resolution plan to the Adjudicating Authority for approval	24-10-2024
18.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Submission of Expression of Interest along with relevant undertakings and annexures as specified in the Detailed Invitation for Expression of Interest at: cirp.vilsons@gmail.com
19.	Manner of submitting resolution plans to the resolution professional	Manner shall be laid down in the Request for Resolution Plan (RFRP) to be issued to eligible prospective resolution applicants.
20.	Name and registration number of the resolution professional	Ms. Vandana Garg Regn. No.: IBBI/IPA-001/IP-P00025/2016-17/10058
21.	Name, Address and e-mail of the resolution professional, as registered with the Board	Ms. Vandana Garg Vskgarg0899@gmail.com Unit 307, 3rd Floor, Exgellencia Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
22.	Address and email to be used for correspondence with the resolution professional	Ms. Vandana Garg cirp.vilsons@gmail.com Unit 307, 3rd Floor, Exgellencia Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra – 400604
23.	Process email id to submit Expression of Interest	cirp.vilsons@gmail.com



Vandana Garg
Resolution Professional of Vilsons Roofing Product Private Limited
IBBI/IPA-001/IP-P00025/2016-17/10058
Unit 307, 3rd Floor, Exgellencia Lodha Supremus 2,
Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
11th July, 2024 at Mumbai

प्रपत्र-G

विलसन रूफिंग प्रोडक्ट प्रा. लिमिटेड के लिए रुफिंग की अधिव्यक्ति का आभूषण विलासपुर (छ.प्र.) तथा कोल्हापुर (महाराष्ट्र) में एम्बेस्टरस सीमेंट शीट का संभालन (इन्फाल्सेबिली एंड बेकरली बाई ऑफ इंडिया (इन्फाल्सेबिली रिजाल्यूशन प्रोग्राम फॉर कार्पोरेट परॉन्स) रजिस्ट्रेशन, 2016 के रजिस्ट्रेशन 36A का सब-रजिस्ट्रेशन (1) के तहत)

संबंधित विवरण

1.	कार्पोरेट देनदार का नाम PAN व CIN/LLP नं. सहित	विलसन रूफिंग प्रोडक्ट प्राइवेट लिमिटेड
2.	कार्पोरेट देनदार की संस्थापन की तिथि	23.08.2004
3.	प्रधिकरण निम्नके अंतर्गत कार्पोरेट देनदार संस्थापित/पंजीकृत है,	ROC, पुणे
4.	कार्पोरेट पंजीकृत संस्था/कार्पोरेट देनदार का सीमित दायित्व पंजीकृत संस्था	U26953PN2004PTC019609
5.	पंजीकृत कार्यालय का पता	विलसन टॉवर, 1220/47 ई-वाई रोड राज जयलाले हॉल के सामने, राजारामपुरी, 1 ^म लेन, कोल्हापुर- 416008, महाराष्ट्र
6.	वेबसाइट का URL	http://wilsonsroofingproduct.com/
7.	उस स्थान का विवरण जहां अधिव्यक्ति अद्यतन संशोधित किया है।	फ्लॉर नं.: 23,24,25 व 26 विलसारी औद्योगिक क्षेत्र, राजकील बिल्ला, जिला-विजापूर, ठाणेजिल्हा फ्लॉर नं.: C-2/1, C-2 व C-2 (फॉर्ट) काला इन्डियनजिल्हा फ्लॉर स्टार इन्डस्ट्रीजल एरिया, जल- पट्टनकोटोली, राजकील- इन्डियनजिल्हा, जिला- कोल्हापुर, महाराष्ट्र
8.	अद्ये का विवरण, दो वर्षों का रिजल्ट उपलब्ध वित्तीय विवरण सहित, क्रेडिटर्स की सूची UPL में उपलब्ध है,	रुफिंग की अधिव्यक्ति के लिये अद्येज के विवरण का संदर्भ निम्न वेब लिंक पर उपलब्ध: https://wilsonsroofingproduct.com/
9.	रिजाल्यूशन आवेदकों के लिए फॉर्म, फॉर्म को फॉर 25(2)(b) के अंतर्गत, UPL में उपलब्ध है,	रुफिंग की अधिव्यक्ति के लिए अद्येज के विवरण का संदर्भ निम्न वेब लिंक पर उपलब्ध: https://wilsonsroofingproduct.com/
10.	इन्फाल्सेबिली ऑनर तिथि	27.10.2023
11.	रुफिंग की अधिव्यक्ति के प्राव होने की अंतिम तिथि	26.07.2024
12.	प्राची रिजाल्यूशन आवेदकों की असाई सूची जारी होने की तिथि	05.08.2024
13.	असाई सूची के लिए आवेदनपत्र जमा करने की अंतिम तिथि	10.08.2024
14.	प्राची रिजाल्यूशन आवेदकों की अंतिम सूची जारी होने की तिथि	20.08.2024
15.	प्राची रिजाल्यूशन आवेदकों के लिए इन्फॉर्मल मेमो-एंडम जारी होने, इन्फाल्यूशन सैट्रिक्स तथा रिजाल्यूशन पत्राभ्य के लिए अद्येज की तिथि	25.08.2024
16.	रिजाल्यूशन पत्राभ्य जमा करने की अंतिम तिथि	24.09.2024
17.	अद्येज के लिए जलब निर्णय प्रधिकरण को CoC अनुमोदित रिजाल्यूशन पत्राभ्य जमा करने की अनुमोदित तिथि	24.10.2024
18.	रिजाल्यूशन पत्राभ्य, इन्फाल्यूशन सैट्रिक्स, इन्फॉर्मल मेमो-एंडम तथा अद्ये की जानकारी के लिए अद्येज प्राप्त करने का तरीका	संबंधित अद्येजकेलिया तथा रुफिंग की अधिव्यक्ति के लिए विस्तृत अद्येज में निर्दिष्ट अनुसार संलग्नकी सहित रुफिंग की अधिव्यक्ति जमा करन : cirp.wilsons@gmail.com पर तरीका, फॉर प्राची रिजाल्यूशन आवेदकों के लिए जारी किये जाने वाले रिजाल्यूशन पत्राभ्य के लिए अद्येज (RFRSP) में निर्धारित किया जलब.
19.	रिजाल्यूशन प्रोफेजनाल की रिजाल्यूशन पत्राभ्य जमा करने का तरीका	रिज. बंदन मॉ., पंजीकृत नं.: IBB/PA-001/IP-P00025/2016-17/10058
20.	रिजाल्यूशन प्रोफेजनाल का नाम तथा पंजीकृत क्रमांक	रिज. बंदन मॉ., Vskgarg0899@gmail.com सुनित 307, तीसरी मंजिल, एम्बेस्टरससीमेंटल लोड सुप्रोफेज 2, जलबले इन्स्टेट, पंचपाखडी, जलबे, महाराष्ट्र- 400604
21.	रिजाल्यूशन प्रोफेजनाल का नाम, पता तथा ई-मेल, फॉर्म में पंजीकृत अनुसूचक	रिज. बंदन मॉ., cirp.wilsons@gmail.com सुनित 307, तीसरी मंजिल, एम्बेस्टरससीमेंटल लोड सुप्रोफेज 2, जलबले इन्स्टेट, पंचपाखडी, जलबे, महाराष्ट्र- 400604
22.	रिजाल्यूशन प्रोफेजनाल के ललब पत्र-जलबलार के लिए उपलब्ध किया जाने काल पता तथा ई-मेल	रिज. बंदन मॉ., cirp.wilsons@gmail.com सुनित 307, तीसरी मंजिल, एम्बेस्टरससीमेंटल लोड सुप्रोफेज 2, जलबले इन्स्टेट, पंचपाखडी, जलबे, महाराष्ट्र- 400604
23.	रुफिंग की अधिव्यक्ति जमा करने के लिए प्रोफेज ई-मेल आईडी	cirp.wilsons@gmail.com

संबंधक मॉ.
विलसन रूफिंग प्रोडक्ट प्राइवेट लिमिटेड का रिजाल्यूशन प्रोफेजनाल
IBBI/PA-001/IP-P00025/2016-17/10058
सुनित 307, तीसरी मंजिल, एम्बेस्टरससीमेंटल लोड सुप्रोफेज 2,
जलबले इन्स्टेट, पंचपाखडी, जलबे, महाराष्ट्र- 400604



**FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VILSONS ROOFING PRODUCT PVT. LTD.**

OPERATING IN ASBESTOS CEMENT SHEET AT BILASPUR (CG) AND KOLHAPUR (MH)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Vilsons Roofing Product Private Limited
2.	Date of incorporation of corporate debtor	23-08-2004
3.	Authority under which corporate debtor is incorporated / registered	RDC, Pune
4.	Corporate identity number / limited liability identification number of corporate debtor	U26953PN2004PTC019669
5.	Address of the registered office	Vilsons Tower, 1220/47, E Ward, Opp. Popatrao Jagdale Hall, Rajarampuri, 1st Lane, Kolhapur – 416008, Maharashtra
6.	URL of website	https://vilsonsroofingproduct.com/
7.	Details of place where majority of fixed assets are located	Plot No.: 23,24,25 & 26 Sipahari Industrial Area, Tehsil – Bilha, Dist. – Bilaspur, Chhattisgarh Plot No.: C-2/1, C-2 & C-2(Part) Kagal-Hatkanangale Five Star Industrial Area, Vill. – Pattankodol, Tehsil – Hatkanangale, Dist. – Kolhapur, Maharashtra
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Refer the detailed invitation for Expression of Interest available at following weblink: https://vilsonsroofingproduct.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Refer the detailed invitation for Expression of Interest available at following weblink: https://vilsonsroofingproduct.com/
10.	Insolvency commencement date	27-10-2023
11.	Last date for receipt of expression of interest	26-07-2024
12.	Date of issue of provisional list of prospective resolution applicants	06-08-2024
13.	Last date for submission of objections to provisional list	10-08-2024
14.	Date of issue of final list of prospective resolution applicants	20-08-2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-08-2024
16.	Last date for submission of resolution plans	24-09-2024
17.	Estimated date for submission of CoC approved resolution plan to the Adjudicating Authority for approval	24-10-2024
18.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Submission of Expression of Interest along with relevant undertakings and annexures as specified in the Detailed Invitation for Expression of Interest at: cirp.vilsons@gmail.com
19.	Manner of submitting resolution plans to the resolution professional	Manner shall be laid down in the Request for Resolution Plan (RFRP) to be issued to eligible prospective resolution applicants.
20.	Name and registration number of the resolution professional	Ms. Vandana Garg Regn. No.: IBBI/IPA-001/IP-P00025/2016-17/10058
21.	Name, Address and e-mail of the resolution professional, as registered with the Board	Ms. Vandana Garg Vskgarg0899@gmail.com Unit 307, 3rd Floor, Exgeliencia Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
22.	Address and email to be used for correspondence with the resolution professional	Ms. Vandana Garg cirp.vilsons@gmail.com Unit 307, 3rd Floor, Exgeliencia Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
23.	Process email id to submit Expression of Interest	cirp.vilsons@gmail.com

Vandana Garg
Resolution Professional of Vilsons Roofing Product Private Limited
IBBI/IPA-001/IP-P00025/2016-17/10058
Unit 307, 3rd Floor, Exgeliencia Lodha Supremus 2,
Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
11th July, 2024 at Mumbai

फॉर्म जी
विल्सनस रूफिंग प्रॉडक्ट प्रा. लि.
स्वारस्य व्यक्त करण्यासाठी आमंत्रण

एस्बेस्टोस फिमेंट शीटमध्ये कार्यरत विलासपूर (छत्तीसगढ) आणि कौल्हापूर (महाराष्ट्र) येथे (भारतीय दिवाळखोरी आणि दिवाळखोरी बोर्ड (कॉर्पोरेट व्यक्तींसाठी दिवाळखोरी निराकरण प्रक्रिया) विनियम, २०१६ च्या नियमन ३६ च्या उप-नियम (१) अंतर्गत)

तपशिल

१	वर्षाचे कर्नाटकाचे नाव, पिन नं. आणि सीआयएन/एलएनपी नं. सह	विल्सनस रूफिंग प्रॉडक्ट प्रा. लि.
२	वर्षाचे कर्नाटकाचे अधिकृत स्मावेशाची तारीख	२३/०८/२००४
३	वर्षाचे कर्नाटकाचे ज्योत्सा अंतर्गत स्वाफिल/नॉटरीकृत आहे असे प्राथमिक	कंपनी निबंधक कार्यालय, पुणे
४	वर्षाचे कर्नाटकाचे वर्षाचे अडवेंडिटी नं./लिमिटेड लायसन्सिटी अडवेंडिटीनियेशन नं.	डू. २६९५३ पीएन २००४ पीटीसी ०९९६६९
५	नॉटरीकृत कार्यालयचा पत्ता	विल्सनस टॉवर, १२२०/४४, ई बॉर्ड, पोपलम जवळचे हॉलच्या समोर, राजवामपूरी, पहिली मंजी, कोल्हापूर ४९६००८
६	वेबसाईट	https://wilsonroofingproduct.com/
७	बहुतांश अचल मालमत्ता जेथे आहे ते ठिकाण	प्लॉट नं. २३, २४, २५ आणि २६ विल्पहली औद्योगिक वसाहत, ता. विल्ह, जि. विल्सपूर, छत्तीसगढ प्लॉट नं. सी-२/१, सी-२ आणि सी-२ (भाग) वजल-हायवॉलने फॅब्रिकेशन औद्योगिक वसाहत, एटुलवोडेली, ता. हायवॉलने, जि. कोल्हापूर, महाराष्ट्र
८	टोन वर्षाच्या अंतिम उचलण्या आर्थिक विवरणांसह (सेड्युलसह) पुढील तपशील, कर्नाटकाचा याचा URL वर उचलण्या आहेत.	स्वारस्य अधिकृतसाठी तपशीलवार आमंत्रण खालील वेबलियकर उचलण्या पथ: https://wilsonroofingproduct.com/
९	सहितच्या कलम २५(२)(ए) अंतर्गत रिझोल्यूशन अर्जासाठी याचा URL वर उचलण्या आहे.	स्वारस्य अधिकृतसाठी तपशीलवार आमंत्रण खालील वेबलियकर उचलण्या पथ: https://wilsonroofingproduct.com/
१०	दिवाळखोरी सुरु होण्याची तारीख	२४-१०-२०२३
११	स्वारस्य अभियंती प्राप्त करण्याची अंतिम तारीख	२६-०९-२०२४
१२	संभाव्य रिझोल्यूशन अर्जासाठी तपशीलवादी जारी करण्याची तारीख	०५-०८-२०२४
१३	तपशीलवादी जारी करणे सादर करण्याची शेवटची तारीख	१०-०८-२०२४
१४	संभाव्य रिझोल्यूशन अर्जासाठी अंतिम जारी करण्याची तारीख	२०-०८-२०२४
१५	केवळीटम, मूल्यांकन मॅट्रिक्स माहिती जारी करण्याची आणि संभाव्य रिझोल्यूशन अर्जासाठी उचलणे यासाठी विनंती तारीख	२५-०८-२०२४
१६	उचलणे यासाठी सादर करण्याची शेवटची तारीख	२४-०९-२०२४
१७	सीओसी संजूर उचलणे यासाठी संजुरीसाठी अभियंतीचे प्राथमिकपत्रे सादर करण्याची अंदाजे तारीख	२४-१०-२०२४
१८	रिझोल्यूशन प्लॅन, मूल्यांकन मॅट्रिक्स, माहिती प्राप्त आणि पुढील माहितीसाठी विनंती प्राप्त करण्याची पद्धत	स्वारस्य अधिकृतसाठी तपशीलवार आमंत्रणात नमूद वेबलियकर संबंधित उचलणे आणि संश्लेषणसह स्वारस्य अभियंती सादर करा: corp.wilsons@gmail.com
१९	उचलणे व्यावसायिकांचे उचलणे सादर करण्याची पद्धत	रिझोल्ट फॉर रिझोल्यूशन प्लॅन (RFRP) माध्ये पाठ संभाव्य रिझोल्यूशनसाठी जारी करण्याची पद्धत नमूद केली जाईल
२०	उचलणे व्यावसायिकांचे नाव आणि नॉटरी प्रमाणक	कु. वंदना रॉ रजि. प्रमाणक: IBBUP--001UP-P00025/2016-17/10058
२१	बोर्डकडे नॉटरीकृत रिझोल्यूशन व्यावसायिकांचे नाव, पत्ता आणि ई-ईमेल	कु. वंदना रॉ - Vskgarg0899@gmail.com मुनिट ३०४, विलास मजला, एस्बेस्टोसिवा लोडा सुप्रीमस २, वजल इन्स्टेट, पाचपळाडी, ठाणे, महाराष्ट्र - ४००६०४
२२	रिझोल्यूशन व्यावसायिकांची पत्रव्यवहार करण्यासाठी पत्ता आणि ईमेल	कु. वंदना रॉ - corp.wilsons@gmail.com मुनिट ३०४, विलास मजला, एस्बेस्टोसिवा लोडा सुप्रीमस २, वजल इन्स्टेट, पाचपळाडी, ठाणे, महाराष्ट्र - ४००६०४
२३	एस्बेस्टोस ऑफ इन्स्टेट स्वमित करण्यासाठी ईमेल करा. आयडी	corp.wilsons@gmail.com

सही/- कु. वंदना रॉ

विल्सनस रूफिंग प्रॉडक्ट प्रा. लि.साठी उचलणे व्यावसायिक
रजि.नं. आयबीबीआय/आयबीए-००९/आयबी-पी०००२५/२०१६-१७/१००५८
मुनिट ३०४, विलास मजला, एस्बेस्टोसिवा लोडा सुप्रीमस २, वजल इन्स्टेट, पाचपळाडी, ठाणे, महाराष्ट्र - ४००६०४
१९ जुलै २०२४ रोजी : मुंबई

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VILSONS ROOFING PRODUCT PVT. LTD.
OPERATING IN ASBESTOS CEMENT SHEET AT BILASPUR (CG) AND KOLHAPUR (MH)
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
 of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Vilsons Roofing Product Private Limited
2.	Date of incorporation of corporate debtor	23-08-2004
3.	Authority under which corporate debtor is incorporated / registered	ROC, Pune
4.	Corporate identity number / limited liability identification number of corporate debtor	U26953PN2004PTC019669
5.	Address of the registered office	Vilsons Tower, 1220/47, E Ward, Opp. Popatrao Jagdale Hall, Rajarampuri, 1st Lane, Kolhapur - 416008, Maharashtra
6.	URL of website	https://vilsonsoofingproduct.com/
7.	Details of place where majority of fixed assets are located	Plot No.: 23,24,25 & 26 Sipahani Industrial Area, Tehsil - Bilha, Dist. - Bilaspur, Chhattisgarh Plot No.: C-2/1, C-2 & C-2(Part) Kagal-Hatkanangale Five Star Industrial Area, VII - Pattankodoli, Tehsil - Hatkanangale, Dist. - Kolhapur, Maharashtra
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:-	Refer the detailed invitation for Expression of Interest available at following weblink: https://vilsonsoofingproduct.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:-	Refer the detailed invitation for Expression of Interest available at following weblink: https://vilsonsoofingproduct.com/
10.	Insolvency commencement date	27-10-2023
11.	Last date for receipt of expression of interest	26-07-2024
12.	Date of issue of provisional list of prospective resolution applicants	05-08-2024
13.	Last date for submission of objections to provisional list	10-08-2024
14.	Date of issue of final list of prospective resolution applicants	20-08-2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-08-2024
16.	Last date for submission of resolution plans	24-09-2024
17.	Estimated date for submission of CoC approved resolution plan to the Adjudicating Authority for approval	24-10-2024
18.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Submission of Expression of Interest along with relevant undertakings and annexures as specified in the Detailed Invitation for Expression of Interest at: cirp.vilsone@gmail.com
19.	Manner of submitting resolution plans to the resolution professional	Manner shall be laid down in the Request for Resolution Plan (RFRP) to be issued to eligible prospective resolution applicants.
20.	Name and registration number of the resolution professional	Ms. Vandana Garg Regn. No.: IBBI/IPA-001/IP-P00025/2016-17/10058
21.	Name, Address and e-mail of the resolution professional, as registered with the Board	Ms. Vandana Garg Vskgarg0899@gmail.com Unit 307, 3rd Floor, Excellence Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
22.	Address and email to be used for correspondence with the resolution professional	Ms. Vandana Garg cirp.vilsone@gmail.com Unit 307, 3rd Floor, Excellence Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604
23.	Process email id to submit Expression of Interest	cirp.vilsone@gmail.com
Vandana Garg Resolution Professional of Vilsons Roofing Product Private Limited IBBI/IPA-001/IP-P00025/2016-17/10058 Unit 307, 3rd Floor, Excellence Lodha Supremus 2, Wagle Estate, Panchpakhadi, Thane, Maharashtra - 400604 11th July, 2024 at Mumbai		